

(ग) पारिस्थितिकीय-संतुलन बनाये रखने के लिए अन्य क्या-क्या कदम उठाए गए हैं अथवा उठाये जाने का विचार है?

मानव संसाधन विकास मंत्री (श्री अर्जुन सिंह): (क) और (ख) मध्य प्रदेश में पक्षियों के अवैध शिकार की घटनाओं की कुछ रिपोर्टें सरकार को प्राप्त हुई थी तथा उन पर वन्यजीव (संरक्षण) अधिनियम, 1972 के अंतर्गत कठोर कार्रवाई करने के लिए इन मामलों को राज्य सरकार के साथ उठाया गया था। राज्य सरकार के प्राधिकारियों से कहा गया है कि वे वन्यजीव (संरक्षण) अधिनियम के अंतर्गत शामिल जीवों और पक्षियों के चोरी-छिपे शिकार को रोकने के लिए अधिनियम को प्रभावी ढंग से लागू करें।

(ग) पारिस्थितिकीय संतुलन बनाए रखने के लिए किए गए उपाए इस प्रकार हैं:

1. देश के विभिन्न जैव-भौगोलिक क्षेत्रों का प्रतिनिधित्व करने वाले राष्ट्रीय उद्यानों, अभ्यारण्यों तथा जैव-मंडलीय रिज़र्वों जैसे सुरक्षित क्षेत्रों के नेटवर्क की स्थापना करना।
2. इन सुरक्षित क्षेत्रों का वैज्ञानिक आधार पर प्रबन्धन।
3. ऐसे वनस्पति आच्छादन को हटाने पर प्रतिबन्ध लगाना जो किसी राष्ट्रीय उद्यान/अभ्यारण्य के वास-स्थल का एक हिस्सा हो।
4. (1) भूमि की उत्पादकता को सतत् रूप में तथा पर्यावरण की दृष्टि से अनुकूल तरीके से बढ़ाने, तथा
- (2) वन संसाधनों पर स्थानीय लोगों की निर्भरता कम करने के लिए उनके जीवन स्तर में सुधार करने हेतु इन क्षेत्रों के आसपास पारि-विकास कार्यक्रमों को कार्यान्वित करना।
5. जीवित जीवों एवं पक्षियों तथा उनके उत्पादों, स्वाभाविक रूप से झड़ जाने वाले उत्पादों को छोड़कर, के निर्यात पर प्रतिबंध लगाना।
6. राष्ट्रीय उद्यानों तथा अभ्यारण्यों के विकास के लिए केन्द्र द्वारा प्रायोजित स्कीमों को कार्यान्वित करना।

7. बाघ और हाथी के संरक्षण और सुरक्षा के लिए विशिष्ट परियोजनाएं लागू करना।

Forest Land in the State of Maharashtra

245. CHOWDHRY HARI SINGH: Will the Minister of ENVIRONMENT AND FORESTS be pleased to state:

(a) the total land demarkated for forests in the State of maharashtra and what is the actual forest cover;

(b) what is the position on All India level about the demarkated forest land and forest cover;

(c) the details of the projects which are pending for getting clearance due to the problem of forestry from Maharashtra State; and

(d) by when they are likely to be cleared?

THE MINISTER OF HUMAN RESOURCE DEVELOPMENT (SHRI ARJUN SINGH): (a) and (b) According to the latest assessment made by Dehra Dun based Forest Survey of India, on visual interpretation of satellite imageries pertaining to the period 1987-89, the total recorded forest area in the country is 7,70,078 sq. km. and in the State of maharashtra is 63,861 sq. kms. against which the actual vegetation cover in the country is 6,39,182 sq. kms and in the State of maharashtra is 44,044 sq. kms.

(c) The details of the 23 projects of Maharashtra State pending with the Central Government as on 31.10.92 under the Forest (Conservation) Act, 1980 are given in the statement attached. (See below)

(d) After the receipt of all the essential details, the pending proposals would be examined expeditiously for final decision.

Statement

Details of projects pending with the Central Govt. as on 31.10.92 under Forest (Conservation) Act, 1980 relating to the State of Maharashtra

S.No.	Name of the proposal	District	Area	Present Status
1.	Construction of Sarekha M.I. Tank	Nagpur	39.12 ha.	Additional details sought from State Govt. on 3.6.92 Reply is awaited.
2.	Construction of tank at	Chandrapur	139.760 ha.	Under process.
3.	Construction of Aswali Minor irrigation tank.	Thane	25.900 ha.	Under process.
4.	Construction of Minor irrigation tank at Harashi Village.	Wardha	44.92 ha.	Site Inspection report awaited since 27.8.92
5.	Sagarnella medium irrigation project	Nagpur	170.76 ha.	Under process
6.	Warpani Minor irrigation tank	Nagpur	35.60 ha.	Under process
7.	Punsud Minor irrigation project	Nasik	37.90 ha.	Under process
8.	Construction of Owara medium tank	Bhandare	129.800 ha.	Site inspection report awaited since 12.10.92
9.	Dudhanganga irrigation Project.	Kolhapur	1178.5540 ha.	Additional details sought from State Govt. on 12.11.92. Reply is awaited.
10.	Construction of minor irrigation tank at Dhanoli.	Nasik	49.50 ha.	Additional details sought from State Govt. on 30.10.92. Reply is awaited.
11.	Wazatola minor irrigation tank.	Bhandare	10.720 ha.	Under process.
12.	Minor irrigation tank at Salod.	Amravati	8.660 ha.	Under process.
13.	Construction of pendharinalla minor irrigation tank.	Nagpur	156.91 ha.	Additional details sought from State Govt. on 3.11.92.
14.	Mor River Project.	Jalgaon	117.00 ha.	Under Process.
15.	Construction of bhatee Dam IIInd stage.	Thane	2027.860 ha.	Site inspection report awaited
16.	Construction of Purada minor irrigation tank	Bhandare	2.690 ha.	Additional details sought from State Govt. on 9.11.92
17.	Construction of Minor irrigation tank at Nimgaon	Bhandare	141.620 ha.	Site inspection report awaited.
18.	Construction of palandur minor irrigation tank	Bhandare	64.150 ha.	Site inspection report awaited.
19.	Purkabodi Minor irrigation tank.	Bhandare	69.180 ha.	Additional details sought from State Govt. on 3.11.92.
20.	Construction of umarjhari Project and canal	Bhandare	245.418 ha.	Site inspection report awaited.
21.	Ext. of deolali field firing ranges.	Nasik	3524.44 ha.	Under process
22.	Acquisition of forest land under Maharashtra Pvt. forest.	Thane	7598.726 ha.	Under process
23.	400 KV electric line Babhaeshwar to Dhule and Dhule to Sardar Sarovar Project.	Nasik Dhule	21.528 ha.	Under process.